NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 01st APRIL, 2024, 10:30 A.M.

CP (IB) No. 10/CB/2023, IA(IB) No. 74/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Omkara Asset Reconstruction Pvt. Ltd. -Vs- Suresh Atlani
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Ms. Kiran Sharma, Adv.
Mr. Somdutta Bhattacharya, Adv.

For Respondent (s) — Mr. Umesh Ch. Sahoo, Adv.
Mr. Prashant Sivarajan, Adv.
Mr. Justine George, Adv.
Mr. Tushar Saigal, Adv.

ORDER

Both sides counsel present. At the request of the Bar Association, on account of Utkal Diwas, matter adjourned. List the matter on 02.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Nishi